GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 1781 TO BE ANSWERED ON 21.09.2020

Increase in the Price of Coal

1781. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of COAL be pleased to state:

- (a) whether the Government has increased the coal prices;
- (b) if so, the reasons for increasing the prices of coal during the COVID-19 pandemic and the lockdown;
- (c) whether the prices of electricity, cement and other items have increased due to increase in the coal prices;
- (d) if so, whether the Government proposes to retract the increase in coal prices in view of the possibility of adverse impact of the same on the public; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

- (a): Pursuant to Colliery Control Order, 2000 dated 01.01.2000, coal prices have already been decontrolled. Consequently, coal companies are empowered to take decisions regarding pricing of coal. The Government does not play any role in it. Further, Coal India Limited has not increased its coal prices during the COVID-19 pandemic and the lockdown.
- (b) to (e): Not applicable in view of part (a) above.

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